

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1350/ 2024

IN THE MATTER OF:

NARESH KUMAR

...APPLICANT

VERSUS

STATE OF UTTARAKHAND
THROUGH PRINCIPAL SECRETARY ENVIRONMENT
AND FOREST AND ORS.

...RESPONDENT(S)

NDOH: 16.07.2025

LDOH: 30.04.2025

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*** All concerned parties have been served through email of their counsel.**

FILED BY


ADVOCATE ABHAY PRATAP SINGH

ADVOCATE FOR RESPONDENT NO. 7

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DATE: 14.07.2025

PLACE: NEW DELHI

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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ORIGINAL APPLICATION NO. 1350/ 2024**

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...RESPONDENT(S)

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 7

MOST RESPECTFULLY SHOWETH:

I, Mahavir Prasad, Authorised Representative of Chirayu Estate and Development Private Limited having its registered office at 9th Floor, 97-98, Atlanta Building, Nariman Point, Mumbai – 400021, presently at Delhi, do hereby solemnly affirm and declare as under:

1. The present affidavit is being filed in compliance of the order dated 30.04.2025 passed by this Hon'ble Tribunal.
2. That in the year 2022-2023, due to inadvertent error and oversight, a total of eighty-three (83) trees were felled by the contractor at the land located at Khasra Nos. 286, 319/2, 320, and 321 situated at Mauja Bahadarabad, Tehsil, and District Haridwar, belonging only to the answering Respondent. Being the owner of the land, the answering Respondent admitted to the mistake



committed by the contractor and wrote to the Chief Horticulture Officer, informing them about the incident and agreed to pay the requisite penalty.

3. That a penalty of Rs. 4,15,000/- (Rupees Four Lacs and Fifteen Thousand Only) was imposed for the aforesaid act and the same was duly paid by the answering Respondent on 06.05.2022 vide receipt no. 074718.
4. That in addition to the said penalty/ fine, a compensatory plantation was also to be carried out.
5. That in compliance of the compensatory plantation, the following species and number of trees that have been planted by the answering Respondent:

Sr. No.	Species of Trees Planted	Number of Trees Planted
1.	Mango	56
2.	Guava	109
3.	Jamun/Java Plum	07
4.	Litchi	02
5.	Apple	02
TOTAL		176

6. That in 2024, twenty-two (22) trees on Khasra No. 330 had become old and diseased, therefore upon seeking permission, the Chief Horticulture Officer had granted permission to fell the said old and diseased trees. After felling, as per the order of Chief Horticulture Officer, a direction was given to plant more than twice the number of trees felled.



7. That in compliance with the said direction, the following species and number of trees that have been planted by the answering Respondent:

Sr. No.	Species of Trees Planted	Number of Trees Planted
1.	Mango	25
2.	Guava	10
3.	Jamun/Java Plum	03
4.	Amla	12
TOTAL		50



That the copies of two letters communicating the aforesaid information of the plantation to the Chief Horticulture Officer have been annexed herewith as ANNEXURE-A1 (COLLY.) and the photographs evidencing the same have been annexed herewith as ANNEXURE-A2 (COLLY.).

Maham
DEPONENT

VERIFICATION:

Verified at Haridwar on this 14 JUL 2025 day of July, 2025 that the contents of my above affidavit are true and correct to my knowledge, no part of it is false and nothing has been concealed therefrom.

IDENTIFIED THAT THE DEPONENT
 Smt / Sml / Mr. *Mohini Prasad.*
 S/o. W/o. D/o.
 R/o.
 Identified by *Dr. Abhay K. Singh*
 Has executed this AFFIDAVIT BEFORE ME at
 Delhi on No.
 that the contents of the affidavit have
 been read over & explained to
 him/her & same are true and correct

Maham
DEPONENT

सेवा में,

मुख्य उद्यान अधिकारी
हरिद्वार।

विषय:- नये पेड़ रोपण के संबंध में।

महोदय,

आपको अवगत कराना है कि मेरे ठेकेदार द्वारा मेरी अनुपस्थिति में वित्तीय वर्ष 2022-2023 में 83 आम के सूखे व रोग ग्रस्त एवं फलहीन वृक्षों का पातन कर दिया गया था, जिसके उपरान्त मेरे द्वारा दिनांक 06/05/2022 को प्रत्येक पेड़ का अर्थदण्ड आपके विभाग में रसीद संख्या 074718 द्वारा जमा करा दिया गया था। साथ ही मेरे द्वारा 83 पेड़ों के दो गुने से अधिक पेड़ों का वृक्षा रोपण कर दिया गया है। जिसकी सूचना सेवा में प्रेषित है।

रोपण किए गये पेड़ों का विवरण :-

क्र०सं०	वृक्ष प्रजाति	संख्या
01	आम	56
02	अमरुद	109
03	जामुन	07
04	लीचि	02
05	सेब	02
	कुल संख्या	176

प्रार्थी:- Mahaveer

प्रतिनिधि, श्री महावीर प्रसाद पुत्र श्री राजाराम (द्वारा चिरायु स्टेट एण्ड डवलपमेन्ट प्रा०लि० आदि)
निवासी- मकान नं० 50, वार्ड नं० -02, बी बिसवा गुडगांव,
हरियाणा- 122001
मो०न०. 9999650293



Subject Singh
14/07/25

सेवा में,

मुख्य उद्यान अधिकारी
हरिद्वार।

विषय:- नये पेड़ रोपण के संबंध में।

महोदय,

आपको अवगत कराना है कि मेरे द्वारा वित्तीय वर्ष 2024-2025 में पत्रांक संख्या 3749 दिनांक 16/12/2024 को 22 रोगग्रस्त एवं फलहीन आम वृक्षों की पातन अनुज्ञा प्राप्त की गई थी। पातन उपरान्त आपके आदेशानुसार उक्त स्थान पर पातन की गई संख्या के दो गुने से अधिक पेड़ रोपण कर दिए गये हैं, जिसकी सूचना सेवा में प्रेषित की जा रही है।

रोपण किए गये पेड़ों का विवरण :-

क्र०सं०	वृक्ष प्रजाति	संख्या
01	आम	25
02	अमरुद	10
03	जामुन	03
04	ऑवला	12
	कुल संख्या	50

प्रार्थी:- *Mahaveer*

प्रतिनिधि, श्री महावीर प्रसाद पुत्र श्री राजाराम (द्वारा चिरायु स्टेट
एण्ड डवलपमेन्ट प्रा०लि० आदि)
निवासी- मकान नं० 50, वार्ड नं० -02, बी बिसवा गुडगांव,
हरियाणा- 122001
मो०न०. 9999650293

Subject Singh
14/01/25

04/01/25

311



312



Saksham Singh <saksham.singh@gnslegal.in>

Affidavit on behalf of Respondent No. 7

1 message

Saksham Singh <saksham.singh@gnslegal.in>

Mon, Jul 14, 2025 at 6:13 PM

To: "moef.ddn@gmail.com" <moef.ddn@gmail.com>, pccf-forest-uk@nic.in, dm-har-ua@nic.in, "dhokotdwar@gmail.com" <dhokotdwar@gmail.com>, "msukpcb@gmail.com" <msukpcb@gmail.com>, sahara.life@sahara.in, "chambersofakaushik@gmail.com" <chambersofakaushik@gmail.com>

Cc: Abhay Pratap Singh <abhay@gnslegal.in>, GnS Legal LLP <office@gnslegal.in>

Dear All,

Please find attached the copy of the affidavit on behalf of Respondent No. 7 in the Original Application No. 1350 OF 2024 - Naresh Kumar v. State of Uttarakhand, listed before the Hon'ble National Green Tribunal.

Regards

**Naresh Kumar vs State of UK_Additional Affidavit_R7.pdf**

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